EXTRAORDINARY PUBLISHED BY AUTHORITY



No. 1233, CUTTACK, WEDNESDAY, JUNE 19, 2024, JAISTHA, 29, 1946

Notice

By virtue of an affidavit sworn before the **Notary Public TITILAGARH** on Dated **14th May 2024**, I, **Mrs. MADHURI RATAI**, Address **AT/PO- DESIL, PS- TITILAGARH**, **DIST- BALANGIR**, **ODISHA**, **PIN- 767033** have changed my name from "BHARATI BAGARTY" to "MADHURI RATAI". Henceforth, I shall be known as "MADHURI RATAI" for all purposes.

MADHURI RATAI

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director

Designation: PRTG, STY and PUBN

Date: 6/21/2024 11:22:54 AM